

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW
(Through Video Conferencing)**

M.P. No. 917/2020

In Original Application No. 332/00404/2016

This, the 16th day of September, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J),
Hon'ble Mr. A. Mukhopadhaya, Member (A).**

Kuldeep Kumar aged about 28 years S/o Sri Raj Bahadur R/O Village Purebode, Kola Habalpur Post Sadar, District Rae-bareli.

...Applicant

By Advocate : Shri Praveen Kumar.

Vs.

Union of India through

1. General Manager, North Eastern Railway, Gorakhpur.
2. Chief Commercial Manager/General Manager (Commercial), North Eastern Railway, Gorakhpur.
3. Chief Personnel Officer, North Eastern Railway, Gorakhpur.
4. Dy. Chief Commercial Manager (UTS), North Eastern Railway, Gorakhpur.
5. Sri V.K. Singh, Dy. CCM (now retired) through the Office of Chief Commercial Manager, North Eastern Railway, Gorakhpur.

...Respondents

By Advocate: Shri Alok Shukla for Shri Rajendra Singh

ORDER (ORAL)

BY HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)-

Miscellaneous Application No. 917 of 2020 has been filed in OA no. 404/2016 by the applicant with prayer to permit him to withdraw the Original Application.

2. We have heard the learned counsel for both the parties through video conferencing and perused the records.

3. Learned counsel for the applicant submitted that as the applicant has re-engaged by the respondents on 04.05.2020, he does not want to pursue the Original Applicant any further and the same may be dismissed as withdrawn.

4. Learned proxy counsel appearing for the respondents submits that as per the instruction received by him, the respondents have no objection against the withdrawal of OA.

5. Accordingly, M.P. No. 917 of 2020 is allowed and the Original Application is dismissed as withdrawn. No order as to costs.

(A. Mukhopadhaya)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

JNS